

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1648
ANSWERED ON:19.11.2010
PROCUREMENT OF ADVANCED TOOLS
Das Shri Khagen

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Income Tax Department has plans to procure advanced tools to probe evasion of IT and money laundering etc. in country;
- (b) If so, the details thereof; and
- (c) The steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a) to (c): The Income Tax Department has set up an Integrated Taxpayer Data Management System (ITDMS) to electronically collate information collected from various sources i.e. Tax Deduction at Source, Electronic Filing of Return, Annual Information Returns, Central Information Branches (CIB) etc, to create 360 degrees profile of High net-worth assesses.

The Department is also developing a software based audit tool namely Computer Assisted Investigation Tool (CAIT), to analyze computerized books of accounts so as to provide assistance in scrutiny assessments. The computer Assisted Investigation tool (CAIT) is a software based audit tool which can analyze the accounts maintained on the popular accounting software available in market, and thereafter help the officers of the Department to conduct audit and investigation on a number of parameters.

Furthermore, modern Cyber Forensic Techniques are being utilized for handling of digital evidence seized during Search and Survey operations.